

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 2806
ANSWERED ON 08TH AUGUST, 2024

BENEFICIARIES UNDER PMFME SCHEME IN UTTAR PRADESH

2806. SHRI RAJEEV RAI:

Will the **MINISTER OF FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the amount of subsidy released to various States including Uttar Pradesh under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme during the last three years, year-wise;
- (b) the total number of beneficiaries who availed subsidy under the said scheme during the said period in the State of Uttar Pradesh, district-wise;
- (c) the number of enterprises formalised under the said scheme during the said period, year and district-wise in Uttar Pradesh;
- (d) the average time taken to process the application and disbursement of the subsidy in the said State, district-wise;
- (e) whether the Government is aware that the banks summarily reject projects with value less than five lakhs under the said scheme and if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government in this regard to ensure credit facilities to the beneficiaries as intended?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

- (a) The amount of grants-in-aid (Centre Share) released to various States including Uttar Pradesh under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme during the last three years, year-wise is at **Annexure-I**.
- (b) 3564 beneficiaries have availed subsidy under the scheme in last 3 years i.e. during FY 2021-22, 2022-23 and 2023-24 in the State of Uttar Pradesh under PMFME Scheme. The district wise list of these beneficiaries is at **Annexure-II**.
- (c) Till 30th June 2024, 1192 enterprises have been formalized under PMFME Scheme in the State of Uttar Pradesh during the last three years. The district wise number of enterprises formalized is at **Annexure-III**.
- (d) The time taken to process the application and disbursement of the subsidy depends on the various factors such as sanctioning of loan for credit linked subsidy by the lending Banks, availability of sufficient funds for releasing subsidy with States / UTs, time taken by the beneficiaries in complying with the terms & conditions of lending Banks and scheme guidelines.
- (e) No Sir.
- (f) Regular meetings are done with lending Banks, State Level Banking Committees (SLBCs), State Nodal Agencies (SNAs) / State Government Departments to ensure timely credit facilities to the beneficiaries and to minimize the rejection of submitted applications. In addition, District Resource Persons (DRPs) have been appointed under the scheme to provide handholding support / guidance to micro food processing enterprises for project formulation, execution, access to credit, compliance of quality and other statutory requirements etc.

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2806 FOR ANSWER ON 08.08.2024 REGARDING “BENEFICIARIES UNDER PMFME SCHEME IN UTTAR PRADESH”

State / UT-wise details of grants-in-aid (Centre Share) released during last 3 years

(Rs. in crores)

| Sl. No. | State | FY 2021-22 | FY 2022-23 | FY 2023-24 | Total |
|----------------|--------------------------------------|-------------------|-------------------|-------------------|----------------|
| 1 | Andaman & Nicobar Islands | 1.92 | 0.00 | 0.38 | 2.30 |
| 2 | Andhra Pradesh | 23.02 | 11.53 | 46.25 | 80.80 |
| 3 | Arunachal Pradesh | 7.34 | 0.00 | 11.09 | 18.44 |
| 4 | Assam | 15.86 | 12.58 | 43.88 | 72.31 |
| 5 | Bihar | 13.59 | 0.00 | 88.65 | 102.24 |
| 6 | Chandigarh | 0.91 | 0.38 | 0.31 | 1.60 |
| 7 | Chhattisgarh | 8.85 | 0.00 | 7.69 | 16.54 |
| 8 | Dadra & Nagar Haveli and Daman & Diu | 0.89 | 0.00 | 0.00 | 0.89 |
| 9 | Delhi | 0.32 | 0.91 | 0.50 | 1.73 |
| 10 | Goa | 3.10 | 1.25 | 2.08 | 6.43 |
| 11 | Gujarat | 8.47 | 0.00 | 7.02 | 15.48 |
| 12 | Haryana | 3.14 | 0.00 | 11.25 | 14.40 |
| 13 | Himachal Pradesh | 4.92 | 3.28 | 57.12 | 65.32 |
| 14 | Jammu and Kashmir | 1.27 | 0.00 | 2.68 | 3.95 |
| 15 | Jharkhand | 1.74 | 0.00 | 9.79 | 11.53 |
| 16 | Karnataka | 18.96 | 8.88 | 27.76 | 55.60 |
| 17 | Kerala | 3.06 | 2.58 | 29.52 | 35.17 |
| 18 | Ladakh | 0.93 | 1.55 | 0.36 | 2.84 |
| 19 | Lakshadweep | 0.61 | 0.00 | 0.00 | 0.61 |
| 20 | Madhya Pradesh | 8.00 | 0.00 | 44.97 | 52.96 |
| 21 | Maharashtra | 24.49 | 39.05 | 120.00 | 183.54 |
| 22 | Manipur | 3.27 | 0.00 | 0.00 | 3.27 |
| 23 | Meghalaya | 3.04 | 0.00 | 1.00 | 4.04 |
| 24 | Mizoram | 2.94 | 0.00 | 0.00 | 2.94 |
| 25 | Nagaland | 5.90 | 0.00 | 3.97 | 9.87 |
| 26 | Odisha | 29.45 | 0.00 | 15.46 | 44.91 |
| 27 | Puducherry | 0.79 | 0.59 | 2.46 | 3.84 |
| 28 | Punjab | 6.73 | 0.00 | 30.65 | 37.38 |
| 29 | Rajasthan | 12.46 | 0.00 | 16.98 | 29.44 |
| 30 | Sikkim | 1.47 | 1.62 | 0.91 | 4.00 |
| 31 | Tamil Nadu | 2.49 | 6.87 | 72.00 | 81.36 |
| 32 | Telangana | 16.80 | 0.00 | 15.40 | 32.20 |
| 33 | Tripura | 10.23 | 0.00 | 1.13 | 11.36 |
| 34 | Uttar Pradesh | 23.36 | 1.19 | 79.55 | 104.10 |
| 35 | Uttarakhand | 2.18 | 0.00 | 8.24 | 10.42 |
| 36 | West Bengal | 0.00 | 0.00 | 6.28 | 6.28 |
| | Total | 272.50 | 92.26 | 765.33 | 1130.09 |

ANNEXURE REFERRED IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2806 FOR ANSWER ON 08.08.2024 REGARDING “BENEFICIARIES UNDER PMFME SCHEME IN UTTAR PRADESH”

District-wise number of beneficiaries who have availed subsidy in the State of Uttar Pradesh in last 3 years

| Sl. No. | District | No. of Applications |
|----------------|---------------------|----------------------------|
| 1 | Agra | 10 |
| 2 | Aligarh | 39 |
| 3 | Ambedkar Nagar | 80 |
| 4 | Amethi | 107 |
| 5 | Amroha | 30 |
| 6 | Auraiya | 54 |
| 7 | Ayodhya | 127 |
| 8 | Azamgarh | 35 |
| 9 | Baghpat | 11 |
| 10 | Bahraich | 43 |
| 11 | Ballia | 115 |
| 12 | Balrampur | 34 |
| 13 | Banda | 37 |
| 14 | Barabanki | 28 |
| 15 | Bareilly | 59 |
| 16 | Basti | 34 |
| 17 | Bhadohi | 105 |
| 18 | Bijnor | 46 |
| 19 | Budaun | 5 |
| 20 | Bulandshahr | 17 |
| 21 | Chandauli | 100 |
| 22 | Chitrakoot | 32 |
| 23 | Deoria | 18 |
| 24 | Etah | 13 |
| 25 | Etawah | 26 |
| 26 | Farrukhabad | 12 |
| 27 | Fatehpur | 106 |
| 28 | Firozabad | 5 |
| 29 | Gautam Buddha Nagar | 10 |
| 30 | Ghaziabad | 34 |
| 31 | Ghazipur | 95 |
| 32 | Gonda | 61 |
| 33 | Gorakhpur | 68 |
| 34 | Hamirpur | 17 |
| 35 | Hapur | 8 |
| 36 | Hardoi | 59 |
| 37 | Hathras | 5 |
| 38 | Jalaun | 13 |
| 39 | Jaunpur | 91 |
| 40 | Jhansi | 26 |
| 41 | Kannauj | 39 |
| 42 | Kanpur Dehat | 50 |
| 43 | Kanpur Nagar | 97 |
| 44 | Kasganj | 18 |
| 45 | Kaushambi | 41 |

| Sl. No. | District | No. of Applications |
|----------------|-------------------|----------------------------|
| 46 | Kheri | 28 |
| 47 | Kushi Nagar | 56 |
| 48 | Lalitpur | 11 |
| 49 | Lucknow | 65 |
| 50 | Maharajganj | 31 |
| 51 | Mahoba | 66 |
| 52 | Mainpuri | 41 |
| 53 | Mathura | 30 |
| 54 | Mau | 30 |
| 55 | Meerut | 20 |
| 56 | Mirzapur | 237 |
| 57 | Moradabad | 40 |
| 58 | Muzaffarnagar | 10 |
| 59 | Pilibhit | 22 |
| 60 | Pratapgarh | 59 |
| 61 | Prayagraj | 196 |
| 62 | Rae Bareli | 64 |
| 63 | Rampur | 14 |
| 64 | Saharanpur | 11 |
| 65 | Sambhal | 20 |
| 66 | Sant Kabeer Nagar | 43 |
| 67 | Shahjahanpur | 21 |
| 68 | Shamli | 6 |
| 69 | Shravasti | 5 |
| 70 | Siddharth Nagar | 72 |
| 71 | Sitapur | 11 |
| 72 | Sonbhadra | 88 |
| 73 | Sultanpur | 158 |
| 74 | Unnao | 27 |
| 75 | Varanasi | 22 |
| | Total | 3564 |

ANNEXURE REFERRED IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2806 FOR ANSWER ON 08.08.2024 REGARDING “BENEFICIARIES UNDER PMFME SCHEME IN UTTAR PRADESH”

District wise number of enterprises formalized in the state of Uttar Pradesh

| Sl. No. | Districts | No. of units formalized |
|----------------|---------------------|--------------------------------|
| 1 | Agra | 10 |
| 2 | Aligarh | 55 |
| 3 | Ambedkar Nagar | 119 |
| 4 | Amethi | 11 |
| 5 | Amroha | 14 |
| 6 | Auraiya | 2 |
| 7 | Azamgarh | 7 |
| 8 | Baghpat | 1 |
| 9 | Bahraich | 15 |
| 10 | Ballia | 3 |
| 11 | Balrampur | 2 |
| 12 | Banda | 52 |
| 13 | Barabanki | 2 |
| 14 | Bareilly | 6 |
| 15 | Basti | 16 |
| 16 | Bijnor | 2 |
| 17 | Budaun | 11 |
| 18 | Bulandshahr | 19 |
| 19 | Chandauli | 41 |
| 20 | Chitrakoot | 43 |
| 21 | Deoria | 1 |
| 22 | Etah | 1 |
| 23 | Etawah | 2 |
| 24 | Farrukhabad | 15 |
| 25 | Fatehpur | 8 |
| 26 | Gautam Buddha Nagar | 10 |
| 27 | Ghaziabad | 27 |
| 28 | Ghazipur | 7 |
| 29 | Gonda | 54 |
| 30 | Gorakhpur | 22 |
| 31 | Hamirpur | 24 |
| 32 | Hapur | 6 |
| 33 | Hardoi | 29 |
| 34 | Hathras | 4 |
| 35 | Jalaun | 18 |
| 36 | Jhansi | 2 |
| 37 | Kanpur Dehat | 3 |
| 38 | Kanpur Nagar | 3 |
| 39 | Kasganj | 20 |
| 40 | Kheri | 27 |
| 41 | Lalitpur | 3 |
| 42 | Lucknow | 33 |
| 43 | Mahoba | 99 |
| 44 | Mainpuri | 26 |
| 45 | Mathura | 22 |

| Sl. No. | Districts | No. of units formalized |
|----------------|-------------------|--------------------------------|
| 46 | Mau | 6 |
| 47 | Meerut | 34 |
| 48 | Moradabad | 18 |
| 49 | Pilibhit | 4 |
| 50 | Pratapgarh | 11 |
| 51 | Prayagraj | 2 |
| 52 | Rae Bareli | 62 |
| 53 | Rampur | 4 |
| 54 | Sambhal | 36 |
| 55 | Sant Kabeer Nagar | 1 |
| 56 | Shahjahanpur | 15 |
| 57 | Shamli | 3 |
| 58 | Sitapur | 1 |
| 59 | Sultanpur | 15 |
| 60 | Unnao | 1 |
| 61 | Varanasi | 82 |
| | Total | 1192 |
